

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 70/(MAH)/2013
M.A No. 143/2017

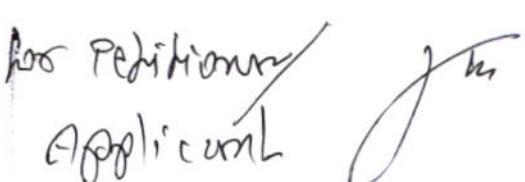
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2017

NAME OF THE PARTIES: Mr. Nandkishor Shankar Kamthe
V/s.
M/s. Hindustan Sugar Ltd. & Ors.

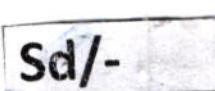
SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
0	Karan J. Thorat	for Petitioner Applicant	

ORDER
MA 143/2017 IN TCP 70/397-398/NCLT/MB/MAH/2013

The Respondent side absent. Since the Respondent side is not present, the Petitioner side is directed to send notices to the Respondent to appear on the next date of hearing.

List this matter on 8.9.2017.


Sd/-

V. NALLASENAPATHY
Member (Technical)


Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)